

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/4443/A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Joint Registrar (J),
Gauhati High Court,
Aizawl bench, Mizoram, Aizawl,

Dated Guwahati, 24^H September, 2021.

Sub:- Casual leave.

Ref:- Letter Dated 22.09.2020.

Sir,

With reference to the above, I am directed to inform you that the prayer for **casual leave in respect of Shri Vanlalenmawia, Special Judge, P.C. Court, Mizoram, Aizawl for two days on 20.09.2021 & 21.09.2021**, has been granted.

Yours faithfully,

Sdt

JT.REGISTRAR (VIGILANCE)

4445
Memo NO.HC.VII-21/2008/4445/A. dated 24.9.2021

Copy to:

1. Shri Vanlalenmawia, Special Judge, P.C. Court, Mizoram, Aizawl.
2. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
Pdr